

ITEM NO.16

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.231/2019

AJAY BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.68575/2022 - APPLICATION FOR PERMISSION, IA No.197643/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.127278/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.45387/2022 - CANCELLATION OF BAIL, IA No.82439/2020 - CANCELLATION OF BAIL, IA No.105264/2022 - CANCELLATION OF BAIL, IA No.90520/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.197646/2022 - EXEMPTION FROM FILING O.T., IA No.197640/2022 - EXEMPTION FROM FILING O.T., IA No.127279/2019 - EXEMPTION FROM FILING O.T., IA No.60640/2022 - INTERVENTION APPLICATION, IA No.197638/2022 - INTERVENTION/IMPLEADMENT, IA No.187812/2022 - INTERVENTION/IMPLEADMENT, IA No.232846/2023 - INTERVENTION/IMPLEADMENT, IA No.44710/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.70231/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(Crl.) No.547/2023 (X)

(With IA No.227578/2023-EXEMPTION FROM FILING O.T.)

W.P.(Crl.) No.565/2023 (X)

(With IA No.230803/2023-EXEMPTION FROM FILING O.T.)

W.P.(Crl.) No.557/2023 (X)

(With IA No.229188/2023-STAY APPLICATION and IA No.229185/2023-EXEMPTION FROM FILING O.T.)

W.P.(Crl.) No.33/2019 (X)

(With IA No.49410/2022 - APPLICATION FOR PERMISSION, IA No.67085/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.146324/2022 - EXEMPTION FROM FILING O.T., IA No.67081/2020 - MODIFICATION and IA No.146322/2022 - STAY APPLICATION)

W.P.(Crl.) No.132/2019 (X)

(With IA No.16846/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.95147/2019 - DOCUMENT TAKEN ON RECORD, IA No.74236/2019 - EX-PARTE STAY, IA No.85395/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.58546/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.16848/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.85391/2020 - MODIFICATION OF COURT ORDER and IA No.85790/2019 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No.222/2019 (X)

(With IA No.28509/2022 - DISCHARGE OF ADVOCATE ON RECORD)

W.P.(CrI.) No.240/2019 (X)

(With IA No.132377/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.254/2019 (X)

(With IA No.121637/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.159590/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.24153/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.121638/2023 - EXEMPTION FROM FILING O.T., IA No.159592/2021 - EXEMPTION FROM FILING O.T. and IA No.24156/2021 - EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No.296/2019 (X)

(With IA No.76187/2020 - APPLICATION FOR PERMISSION, IA No.164488/2019 - APPROPRIATE ORDERS/DIRECTIONS and IA No.76191/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(CrI.) No.116/2020 (X)

(With IA No.46987/2020 - EXEMPTION FROM FILING O.T. and IA No.46986/2020 - STAY APPLICATION)

W.P.(CrI.) No.115/2020 (X)

(With IA No.144833/2022 - APPLICATION FOR PERMISSION and IA No.46809/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.208/2020 (X)

(With IA No.71039/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No.80104/2021 - PERMISSION TO REPLACE THE PAGE)

W.P.(CrI.) No.530/2021 (X)

(With IA No.165876/2021 - GRANT OF BAIL)

W.P.(CrI.) No.107/2022 (X)

(With IA No.85256/2022 - ADDITION/DELETION/MODIFICATION PARTIES and IA No.38103/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 96/2022 (X)

(With IA No.85251/2022 - ADDITION/DELETION/MODIFICATION PARTIES, IA No.59663/2022 - CONDONATION OF DELAY IN FILING and IA No.36004/2022 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(CrI.) No.94/2022 (X)

(With IA No.85247/2022 - ADDITION/DELETION/MODIFICATION PARTIES and IA No.35465/2022 - APPROPRIATE ORDERS/DIRECTIONS)

M.A. No.2043/2022 in W.P.(CrI.) No. 304/2018 (X)

(With IA No.171924/2022 - APPLICATION FOR PERMISSION and IA No.171549/2022 - INTERVENTION/IMPLEADMENT)

M.A. No.2082/2022 in W.P.(CrI.) No. 304/2018 (X)

(With IA No. 185997/2022 - APPLICATION FOR PERMISSION and IA No. 185999/2022 - INTERVENTION/IMPLEADMENT)

Diary No. 40673/2022 (X)

W.P.(CrI.) No.159/2019 (X)

(With IA No.49354/2022 - APPLICATION FOR PERMISSION, IA No.85910/2019 - CLARIFICATION/DIRECTION, IA No.146329/2022 - EXEMPTION FROM FILING O.T. and IA No.146327/2022 - STAY

APPLICATION)

W.P.(CrI.) No.207/2019 (X)

(With IA No.112634/2019 - EX-PARTE STAY)

W.P. (CrI.) No.196/2019 (X)

(With IA No.107830/2019 - EX-PARTE STAY)

W.P. (CrI.) No.221/2019 (X)

(With IA No.14360/2022 - DISCHARGE OF ADVOCATE ON RECORD)

W.P. (CrI.) No.241/2019 (X)

(With IA No.132389/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.238/2019 (X)

(With I.A No.132194/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 259/2019 (X)

(With IA No.141211/2019 - STAY APPLICATION)

W.P.(CrI.) No.330/2019 (X)

(With IA No.177218/2019 - EX-PARTE STAY, IA No.177219/2019 - EXEMPTION FROM FILING O.T., IA No.48607/2020 - EXEMPTION FROM PERSONAL APPEARANCE and IA No.64119/2020 - EXTENSION OF TIME)

W.P.(CrI.) No. 357/2019 (X)

(With IA No.60556/2020 - APPLICATION FOR PERMISSION, IA No.191565/2019 - EX-PARTE STAY, IA No.191574/2019 - EXEMPTION FROM FILING O.T. and IA No.60438/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

W.P.(CrI.) No. 353/2019 (X)

(With IA No.191192/2019 - EX-PARTE STAY, IA No.191193/2019 - EXEMPTION FROM FILING O.T., IA No.60434/2020 - EXEMPTION FROM PERSONAL APPEARANCE and IA No.80475/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No.361/2019 (X)

(With IA No.60553/2020 - APPLICATION FOR PERMISSION, IA No.90014/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.193299/2019 - EX-PARTE BAIL, IA No.193300/2019 - EX-PARTE STAY, IA No.193303/2019 - EXEMPTION FROM FILING O.T. and IA No.60386/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

W.P.(CrI.) No.205/2020 (X)

(With IA No.69886/2020 - CLARIFICATION/DIRECTION and IA No.80117/2021 - PERMISSION TO REPLACE THE PAGE)

Date : 04-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE MANOJ MISRA

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Mr. Bharat Sood, Adv.

Ms. Miranda Solaman, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 11 December 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**